

and the Railway Board during the years 1965-66, 1966-67 and 1967-68 upto January, 1968;

(b) how many were reserved for the Scheduled Castes and Scheduled Tribes in each category during the above period;

(c) the number of applications received from them to fill in those vacancies in each category during the above period; and

(d) the number of vacancies actually filled in?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

Manufacture of Liquor

3. **SHRI BABURAO PATEL:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) the number, names and places of foreign and Indian owned breweries manufacturing beer and liquor in India with capital investments, names of directors, details of foreign collaboration, if any, of each unit;

(b) the names and particulars of products with their quantity and value produced by each unit annually during the last 3 years;

(c) the value of products exported annually with the names of countries during the last 3 years by each unit;

(d) the amount of foreign exchange allowed annually during the last 3 years to each manufacturing unit and particulars of items imported with their specific purpose;

(e) the amount of profits remitted to foreign countries annually during the last five years by foreign-owned companies;

(f) the number of employees and annual wage bill company-wise;

(g) the number of foreigners employed, their salaries and their an-

nual remittances overseas, company-wise; and

(h) the amount of annual profit by the manufacturers during the last 3 years, company-wise?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) to (h). The information is being collected and will be laid on the Table of the House.

Manufacture of Railway Wagons

4. **DR. RANEN SEN:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of wagons and the value thereof ordered for manufacturing by various firms in India in 1966-67 and January, 1968; and

(b) the names of firms where bulk orders have been placed?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-19/68.]

Sale of Foreign-made Cars by State Trading Corporation

5. **SHRI M. N. REDDY:** Will the Minister of COMMERCE be pleased to state:

(a) the procedure adopted by the State Trading Corporation in the sale and disposal of C.D. and other foreign-made cars;

(b) how often the sale of such cars takes place in a year and the details of particular dates and months of such sale;

(c) the full particulars of the cars, prices, mode of disposal of various foreign made cars sold by the State Trading Corporation during 1967; and

(d) the present number of foreign made cars available for sale by the State Trading Corporation and the probable dates of disposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) (i) Vehicles are purchased by S.T.C. from diplomats and other privileged persons at c.i.f. value declared at the time of imports irrespective of age and the date of purchase. No deductions are made on these cars on account of depreciation resulting from normal wear and tear.

(ii) Foreign vehicles of the non-privileged persons are purchased by the S.T.C. at a depreciated price; depreciation being calculated at 20 per cent per year on diminishing basis.

(iii) S.T.C. sells their cars to the following categories of users:—

- (1) Tourist Promotion
- (2) Rashtrapati Bhavan
- (3) Raj Bhawan
- (4) Central Government/State Government.
- (5) Public Undertakings.
- (6) Sale to the public through tenders.

(b) The sale through tender is normally held 3 to 4 times a year. No fixed interval is, however, provided for such sales.

(c) Two statements showing particulars of the cars sold to the various priority users and through tenders to the public respectively during 1967 are laid on the Table of the House. [Placed in Library. See No. LT—20/68.]

(d) A lot of about 210 cars is expected to be released for sale through tenders by the first week of March, 1968.

Industrial Production

6. **SHRI K. M. KOUSHIK:** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that a high power steering committee has been set up to consider the various bottle-

necks in industrial production and to suggest measures to remedy them; and

(b) members of the said Committee and when the report is likely to be finalised?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED):

(a) Yes, Sir.

(b) The Steering Committee is presided over by Secretary Department of Industrial Development and includes senior representatives from the Departments of Petroleum & Chemicals, Iron & Steel, Mines & Metals, Commerce, Economic Affairs, Labour & Employment, Planning Commission and the DGTD as members.

The work of the Steering Committee consists of examining on a continuing basis the difficulties reported from time to time and in evolving necessary measures to resolve them. The Committee is, therefore, not expected to make any formal report.

Stopping of Circar Express at Undi Railway Station

7. **SHRI D. B. RAJU:** Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the passengers are experiencing great hardship and inconvenience due to the absence of the stoppage of the Circar Express at Undi Railway Station, which is a big business centre on the Bhimavaram-Gudiwada Section on the South Central Railway; and

(b) if so, steps taken by Government in this regard?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) No representation has been received by the Railway Administration about inconvenience to the travelling public at Undi station owing to non-stoppage of 43/44 Circar Express there.

(b) Does not arise.